

ITEM NO.34

COURT NO.3

SECTION III

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (C) No(s). 31554/2014

(Arising out of impugned final judgment and order dated 10/07/2014 in WP No. 9480/2013 passed by the High Court Of Judicature at Allahabad)

M/S AMBA SHAKTI STEEL (PVT) LTD CO. AND ORS

Petitioner(s)

VERSUS

STATE OF UP AND ORS

Respondent(s)

(with appln. (s) for exemption from filing O.T. and interim relief and office report)

Date : 28/11/2014 This petition was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE ANIL R. DAVE
HON'BLE MR. JUSTICE KURIAN JOSEPH

For Petitioner(s) Mr. Rohit S., Adv.
Avi Tandon, Adv.
Ms. Rashmi Singh, Adv.

For Respondent(s)

UPON hearing counsel the Court made the following
O R D E R

Leave granted.

Tag with Civil Appeal No. 8255 of 2014.

The operation and implementation of the impugned Judgment shall remain stayed.

(Jayant Kumar Arora)
Sr. P.A.

(Sneh Bala Mehra)
Assistant Registrar